

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15641/2025	PREMSING CHAUHAN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI SADAR /88 /2024) //	
2	D-BLAPL/15645/2025	PRABHAT KHEMUNDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /49 /2025) //	
3	D-BLAPL/15646/2025	THAKOR KARSHANJI SHOHAJI VS STATE OF ODISHA	ABHAS MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /57 /2024) //	
4	D-BLAPL/15647/2025	JITENDRA KUMAR ATAL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /95 /2025) //	AOD20240000391C202500024
5	D-BLAPL/15652/2025	JAYADEV MAJHI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SASON /250 /2024) //	
6	D-BLAPL/15654/2025	PRAMOD TANDI @ TUNA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	KESINGA /240 /2021) //	AOD20230000313C202500033
7	D-BLAPL/15655/2025	JEEVRAJ SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /95 /2025) //	AOD20240000391C202500026
8	D-BLAPL/15657/2025	PRAKASH CHANDRA LENKA @ PRAKASH LENKA @ VS STATE OF ODISHA	ABHISEK MOHANTY VS	BANIGOCHA /43 /2025) //	
9	D-BLAPL/15658/2025	PURANIK SATNAMI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /82 /2025) //	AOD20240000391C202500025
10	D-BLAPL/15661/2025	BULU ROUT VS STATE OF ODISHA	LAL MOHAN MISHRA VS	BORIGUMMA /38 /2025) //	AOR20220000197C202500029
11	D-BLAPL/15663/2025	UMESH CHANDRA ROUT VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /19 /2025) //	

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12	D-BLAPL/15664/2025	RAGHUBIR SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /95 /2025 () //	AOD20240000391C202500027
13	D-BLAPL/15666/2025	CHHATUA @ UCHHAB @ SOUMITREE NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	KANTABANIA PS /111 /2024 () //	AOR20220000053C202500059
14	D-BLAPL/15668/2025	SAKARA MARANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KALIAPANI /114 /2024 () //	
15	D-BLAPL/15669/2025	SHYAM KHADIA VS STATE OF ODISHA	SARAT KUMAR NAYAK VS	DEOGARH /225 /2023 () //	AOR20230000983C202500004
16	D-BLAPL/15671/2025	RAJIB LOCHAN SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /26 /2025 () //	
17	D-BLAPL/15674/2025	JOHARLAL ALI MOHRAL VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /174 /2024 () //	AOR20220000246C202500043
18	D-BLAPL/15679/2025	PRAKASH BARIK VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	/ /0 () //	
19	D-BLAPL/15687/2025	SAMA HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /80 /2024 () //	
20	D-BLAPL/15689/2025	LAXMIPRIYA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /177 /2025 () //	
21	D-BLAPL/15690/2025	BIJAY DHALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /549 /2023 () //	
22	D-BLAPL/15692/2025	ISMAIL KHAN VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	TUMUSINGA /44 /2018 () //	
23	D-BLAPL/15696/2025	NAU NEGAL BEGUM	AMLAN SHAKTI PAUL	BOLAGARH P.S. /103 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15699/2025	SHAIKH RAHIM	ANITA SAHOO	/ /0	
	BLAPL/5406/2025	VS	VS	SPECIAL JUDGE, TITLAGARH(Balangir)	
		STATE OF ODISHA		2(A)CC/000003/2025	
25	D-BLAPL/15700/2025	SAMBHUNATH NAHAK @ BABU @ SAMBHUPANI NAHAK	SURYAKANTA DWIBEDI	ASKA /205 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15701/2025	ZAKEER KHAN	ANITA SAHOO	/ /0	
	BLAPL/5408/2025	VS	VS	SPECIAL JUDGE, TITLAGARH(Balangir)	
		STATE OF ODISHA		2(A)CC/000003/2025	
27	D-BLAPL/15702/2025	ANDHRIYA DIGAL	SURYAKANTA DWIBEDI	BHANJANAGAR /413 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15704/2025	DILU @ DILLIP PALEI	ADITI HOTA	ATHGARH /114 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15714/2025	BIBHIN KUMAR PATI	BIJAYA KUMAR RAGADA	AINTHAPALI /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15715/2025	ABHIMANYU SAHANI	BIRAJA PRASAD NANDA	COLLIERY /251 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15717/2025	DAKTAR @ KARTIKESWAR SUBUDHI	BIRAJA PRASAD NANDA	TALCHER TOWN /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15718/2025	SK.BUNA @ BUNU @ SK. NASMULLA	ACHYUTANANDA PATTANAIAK	TANGI (KHURDA) /299 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15720/2025	SANTOSH JAGADEV @ MILU @ SANTOSH JAGDEV	ACHYUTANANDA PATTANAIAK	PURI TOWN /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15723/2025	ABHAYA NAIK @ MAJHIAN	BIRAJA PRASAD NANDA	TALCHER TOWN /290 /2025	
		VS	VS	()	

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35	D-BLAPL/15733/2025	STATE OF ODISHA KARTIK GENJI VS	DIPTI RANJAN BHOKTA VS	// POTTANGI /27 /2025 ()	
36	D-BLAPL/15735/2025	STATE OF ODISHA LAL @ JHASKETAN BANDICHHOR VS	MANAS KUMAR CHAND VS	// SINAPALI /106 /2025 ()	
37	D-BLAPL/15738/2025	STATE OF ODISHA OMKAR JENA VS	MANAS KUMAR CHAND VS	// BAIDYANATHPUR /240 /2024 ()	
38	D-BLAPL/15742/2025	STATE OF ODISHA PANCHANAN BISOI VS	AMULYA RATNA PANDA VS	// JAGATPUR /257 /2023 ()	
39	D-BLAPL/15747/2025	STATE OF ODISHA MUKESH ADABAR VS	JYOTIRMAYA SAHOO VS	// MELCHHAMUNDA /46 /2025 ()	
40	D-BLAPL/15748/2025	STATE OF ODISHA PAPU @ MANOJ KUMAR LENKA VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /58 /2025 ()	
41	D-BLAPL/15750/2025	STATE OF ODISHA GANESH BISOYI VS	JYOTIRMAYA SAHOO VS	// NUAGAON /84 /2025 ()	
42	D-BLAPL/15752/2025	STATE OF ODISHA MEENA BIBI VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /172 /2025 ()	
43	D-BLAPL/15753/2025	STATE OF ODISHA BHIMUDU HUIKA VS	BIRAJA PRASANNA DAS VS	// RAYAGADA TOWN /37 /2025 ()	
44	D-BLAPL/15754/2025	STATE OF ODISHA AMAN KACHIM VS	SOUMYA KANTA TRIPATHY VS	// ORKEL /54 /2025 ()	AOD20240000239C202500011
45	D-BLAPL/15757/2025	STATE OF ODISHA NARESH KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHIRINGIA /3 /2025 () //	

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46	D-BLAPL/15759/2025	CHHOTA KALIA @ TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /196 /2024 () //	
47	D-BLAPL/15765/2025	SANIDEBA JHANKAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PHIRINGIA /230 /2024 () //	AOD20240000242C202500101
48	D-BLAPL/15766/2025	CHHOTA KALIA @ TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /20 /2025 () //	
49	D-BLAPL/15771/2025	KANHA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
50	D-BLAPL/15772/2025	RATIKANTA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
51	D-BLAPL/15773/2025	RAMESHWAR KUMBHAR VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BISRA /165 /2025 () //	
52	D-BLAPL/15774/2025	AKASH MISHRA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	RAGHUNATHPALI /138 /2023 () //	
53	D-BLAPL/15775/2025	SHANKAR @ RAKESH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JATNI P.S. /391 /2024 () //	
54	D-BLAPL/15776/2025	DEBASIS @ DEBASISH BEHERA VS STATE OF ODISHA	SAURAV TIBREWAL VS	EOW,BHUBANESWAR /5 /2025 () //	
55	D-BLAPL/15777/2025	NIRANJAN BEHERA VS STATE OF ODISHA	SAURAV TIBREWAL VS	EOW,BHUBANESWAR /5 /2025 () //	
56	D-CMAPL/21768/2025	JAJNYA NARAYAN PATRA VS STATE OF ODISHA	ADV. VS	// () //	
57	D-CMAPL/21804/2025	KANAKLATA BARIK	ADV.	//	

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		VS	VS	0	
		C.E.O.,NESCO, BALASORE		//	
58	D-CMP/21759/2025	RABINARAYAN JENA	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMP/21762/2025	MANORANJAN PARIDA	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMP/21765/2025	RABINDRANATH SAHU@RABINDRA KUMAR SAHU	MANMAYA KUMAR DASH	//	
		VS	VS	0	
		BISHAL RAUL		//	
61	D-CMP/21771/2025	BAIDESWAR PANDA	ABINASH ROUSTRAY	//	
		VS	VS	0	
		KANCHAN KUMARI PANDA		//	
62	D-CMP/21786/2025	KASHINATH SWAIN	DURGESH NARAYAN RATH	//	
	CMP/821/2025	VS	VS	CIVIL JUDGE (JD),BHUBANESWAR(Khordha)	
		BENUDHARA PATRA		IA/0000001/2025	
63	D-CMP/21797/2025	RANJAN KUMAR SAHOO	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		KHETRAMANI RAY		//	
64	D-CMP/21821/2025	KIRTIRANJAN MOHANTY	NIRANJAN PANDA	//	
		VS	VS	0	
		JYOTIRANJAN MOHANTY		//	
65	D-CMP/21848/2025	MANMATHA BAGH	BUDHIRAM DAS	//	
		VS	VS	0	
		SIMANCHALA SAHU		//	
66	D-CONTC/21782/2025	B.TEJOVATI	ADV.	//	
		VS	VS	0	
		PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA		//	
67	D-CONTC/21810/2025	SAILESH KUMAR PATTNAİK	ADV.	//	
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR,IAS		//	
68	D-CONTC/21826/2025	SANTOSH PATTANAİK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/21828/2025	BISKESHAN DHURY,OAS SOMYA RANJAN SAHOO VS	ADV. VS	// // ()	
70	D-CONTC/21831/2025	BISKESHAN DEHURY,OAS R.MURALI KRISHNA PATNAIK VS	ADV. VS	// // ()	
71	D-CONTC/21861/2025	BISKESHAN DEHURY,OAS MANOHAR CHOUDHURY VS	ADV. VS	// // ()	
72	D-CONTC/21863/2025	BISKESHAN DEHURY,OAS BIBHUTI BHUSAN SENAPATI VS	ADV. VS	// // ()	
73	D-CONTC/21865/2025	SHALINI PANDIT,IAS SIBA CHARAN BEHERA VS	ADV. VS	// // ()	
74	D-CONTC/21867/2025	ANU GARG,IAS DEBASISH MOHANTY VS	ADV. VS	// // ()	
75	D-CONTC/21889/2025	CHANCHAL RANA,IAS BALARAM SETHY VS	ADV. VS	// // ()	
76	D-CRLA/15676/2025	JYOTIRANJAN DAS,BRANCH MANAGER,UNION BANK OF INDIA,KORAPUT BADAL GOUDA VS	PABITRA KUMAR NAYAK VS	SURADA /88 /2023 () //	
77	D-CRLA/15681/2025	STATE OF ODISHA SANKAR KHORA VS	RAJENDRA NARAYAN ROUT VS	JEYPORE SADAR /264 /2023 () //	AOR20220001558C202500111
78	D-CRLA/15697/2025	STATE OF ODISHA KATHIA @ SUNIL MALLIK VS	ARIJEET MISHRA VS	JAJPUR SADAR /35 /2025 () //	
79	D-CRLMC/15642/2025 CRLMC/1874/2025	STATE OF ODISHA ABHINASH@ABINASH MALIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /159 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0006980/2021	

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80	D-CRLMC/15643/2025	GAJENDRA BEHERA @ KALIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /186 /2016 () //	
81	D-CRLMC/15670/2025	KUMUDINI SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANIGRAHI VS	BEGUNIA P.S. /440 /2023 () //	AOR20220001665C202500049
82	D-CRLMC/15677/2025	NARASIMHA PRADHAN @ NARASINGH PRADHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	CHAMAKHANDI /285 /2024 () //	AOR20250000794C202500001
83	D-CRLMC/15693/2025	SWARAJYA DAS @ SAROJ KUMAR DAS VS STATE OF ODISHA	GOURI KUMAR RATH VS	KABISURYANAGAR /238 /2025 () //	
84	D-CRLMC/15694/2025	RAGHUNATH SAMAL VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	/ /0 () //	
85	D-CRLMC/15698/2025	BRUNDABAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
86	D-CRLMC/15746/2025	JITENDRA DALABEHERA @ SILU DALABEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /44 /2016 () //	
87	D-CRLMC/15758/2025	M. BALAJI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /267 /2016 () //	AOD20240000242C202500103
88	D-CRLMC/15768/2025	MY OWN ECO ENERGY PVT LTD VS STATE OF ODISHA	AVIJIT PATNAIK VS	S.P.(CID-CRL),CUTTACK /11 /2019 () //	AOD20240000363C202500001
89	D-CRLMP/15653/2025	GOPAL MANDAL VS STATE OF ODISHA	SARBESWAR PRUSTY VS	/ /0 () //	
90	D-CRLMP/15662/2025	MAMUNI NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //	
91	D-CRLREV/15656/2025	SANTOSH @ SANTU BEHERA	RAMAKRISHNA BAIK	JODA /276 /2022	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-FAO/21778/2025	DEBABRATA MALLICK	SANJEEV UDGATA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-ITA/21813/2025	SHREE BALAJI ENGICONS LTD., JHARSUGUDA	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR		//	
94	D-MACA/21807/2025	RINARANI BEHURIA	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		SUMANT BARIK		//	
95	D-MACA/21823/2025	MANAGER(LEGAL), M/S. ORIENTAL GENERAL INSURANCE CO. LTD., Bhubaneswar	RAMMOTO KISHOR KHURDA	//	
		VS	VS	0	
		SANDHYA RANI KANUNGO		//	
96	D-MATA/21773/2025	SUBHASISH KUMAR BEHERA	NIRANJAN LENKA	//	
		VS	VS	0	
		SUBHASHMITA BEHERA		//	
97	D-MATA/21779/2025	PARBATI SATAPATHY	HIMANSHU BHUSAN DASH	//	
		VS	VS	0	
		RANJIT KUMAR SATAPATHY		//	
98	D-RPFAM/21789/2025	PARBATI SATAPATHY	HIMANSHU BHUSAN DASH	//	
		VS	VS	0	
		RANJIT KUMAR SATAPATHY		//	
99	D-RVWPET/21833/2025	ANANYA ROUTRAY	DR. SATCHIDANANDA PATNAIK	//	
		VS	VS	0	
		DR.NIHAR RANJAN RAY		//	
100	D-WA/21890/2025	STATE OF ODISHA	DEBASISH TRIPATHY , A.G.A	//	LOD20240000200C202500269
		VS	VS	0	
		MURALI MANHIRA		//	
101	D-WA/21891/2025	STATE OF ODISHA	SUMAN PATTANAYAK , A.G.A	//	LOD20240000172C202500266
		VS	VS	0	
		BHARAT CHANDRA BEHERA		//	
102	D-WA/21892/2025	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A	//	LOD20240000200C202500268
		VS	VS	0	

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103	D-WP(C)/21756/2025	BINOD MEHER SUBASHA CHANDRA SAMANTRAY VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// // 0 //	
104	D-WP(C)/21757/2025	SAILENDRANATH MOHANTY VS STATE OF ODISHA	SEETARAM JENA VS	// 0 //	
105	D-WP(C)/21758/2025	UTPAL KUMAR PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
106	D-WP(C)/21760/2025 WP(C)/15037/2025	M/S DHARITRI TRADING AGENCY, KOLKATA VS REGIONAL MANAGER, UNION BANK OF INDIA, BALASORE	MITALEE JESTHI VS	// 0 //	
107	D-WP(C)/21761/2025	KHAGESWAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
108	D-WP(C)/21763/2025 WP(C)/15055/2025	M/S SHREE GANESH BUILDCON PVT. LTD., KHURDALALITENDU MISHRA VS ODISHA REAL ESTATE REGULATION AUTHORITY, BBSR	VS	// 0 //	
109	D-WP(C)/21764/2025	UDIT NAIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
110	D-WP(C)/21766/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
111	D-WP(C)/21767/2025 WP(C)/15046/2025	BIBUDHENDU PATNAIK VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	
112	D-WP(C)/21769/2025	MAHENDRA KUMAR NAYAK @ MAHENDRA VS COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //	
113	D-WP(C)/21770/2025	ZI RESIDENTS WELFARE ASSOCIATION, BBSR VS VICE CHAIRMAN BHUBANESWAR DEVELOPMENT AUTHORITY	MOHIT AGARWAL VS	// 0 //	

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114	D-WP(C)/21772/2025	PRAMILA LUGUN VS COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
115	D-WP(C)/21774/2025	KAILASH CHANDRA MALLICK VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
116	D-WP(C)/21775/2025	JAGANNATH SHAW VS ODISHA GRAMYA BANK, KHURDA	ARIJEET MISHRA VS	// 0 //	
117	D-WP(C)/21776/2025 WP(C)/15033/2025	SUKADEB JENA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //	
118	D-WP(C)/21777/2025 WP(C)/15050/2025	PRADIP KUMAR SAMAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
119	D-WP(C)/21780/2025	SATYABRATA DAS VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //	
120	D-WP(C)/21781/2025	NARAINDAS CONSTRUCTION PVT LTD VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
121	D-WP(C)/21783/2025	HARAPRASANNA TRIPATHY VS PRINCIPAL SECRETARY, DEPT. OF HIGHER EDUCATION, KHURDA	DR.PURUSOTTAM CHULI VS	// 0 //	
122	D-WP(C)/21784/2025	ETISREE TRIPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	AOR20220001297C202500136
123	D-WP(C)/21785/2025 WP(C)/15052/2025	GANESH CHANDRA JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //	
124	D-WP(C)/21787/2025	SABITA CHHATRIA VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500050
125	D-WP(C)/21788/2025	KALPANA ROUT	TANMAY MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/15043/2025	VS STATE OF ODISHA	VS	() //	
126	D-WP(C)/21790/2025	PRASANTA KUMAR MANTHAN VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500051
127	D-WP(C)/21791/2025 WP(C)/15053/2025	NANI GOPAL DAS VS STATE OF ODISHA	VIVEKANANDA JENA VS	// ()	
128	D-WP(C)/21792/2025	SIBARAM NAYAK VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500056
129	D-WP(C)/21793/2025	RAM NARAYAN PATNAIK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL), KHURDA	DR.PURUSOTTAM CHULI VS	// ()	
130	D-WP(C)/21794/2025	MANOJ KUMAR PRADHANI VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
131	D-WP(C)/21795/2025	KAILASH SAHOO VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500060
132	D-WP(C)/21796/2025	RADHASHYAM DAS VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500058
133	D-WP(C)/21798/2025	NARENDRA BISOYI VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500061
134	D-WP(C)/21799/2025 WP(C)/15054/2025	PRITISH PARIDA VS SUBHADARSHINI DASH	UMA CHARAN MISHRA VS	// ()	
135	D-WP(C)/21800/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// ()	
136	D-WP(C)/21801/2025	RABIN DEEP VS	SANJIB MOHANTY VS	// ()	AOR20220001611C202500059

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137	D-WP(C)/21802/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY JOGINDRA JENA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500052
138	D-WP(C)/21803/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SUBHALAXMI SETHY VS	BIDESHI KUMAR GHADEI VS	// // ()	
139	D-WP(C)/21805/2025	CHAIRMAN SYNERGY ENGINEERING COLLEGE, DHENKANAL S SANYASI REDDY VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500054
140	D-WP(C)/21806/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SANTILATA MOHAPATRA VS	SUBASH CHANDRA RATH VS	// // ()	
141	D-WP(C)/21808/2025	STATE OF ODISHA BISWAJIT RATH VS	SASWATI MOHAPATRA VS	// // ()	
142	D-WP(C)/21809/2025	STATE OF ODISHA K. JAGA REDDY VS	PRABHAT KUMAR DASH VS	// // ()	
143	D-WP(C)/21811/2025	UNION OF INDIA MAA BIRAJA SELF HELF GROUP, SAMBALPUR VS	AMITABH MISHRA VS	// // ()	
144	D-WP(C)/21812/2025	STATE OF ODISHA BALARAM BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // ()	
145	D-WP(C)/21814/2025	UNION OF INDIA TRINATH KANHAR VS	KUNAL KUMAR SWAIN VS	// // ()	
146	D-WP(C)/21815/2025	STATE OF ODISHA ARCHANABALA SAHU VS	RAJJEET ROY VS	// // ()	AOR20220001462C202500069
147	D-WP(C)/21816/2025	STATE OF ODISHA KALAHANDI SCHOOL OF ENGINEERING AND TECHNOLOGY VS	DEEPMI MAHAPATRA VS	// // ()	
		STATE OF ODISHA		//	

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148	D-WP(C)/21817/2025	SWETA PRIYADARSHINI VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //	
149	D-WP(C)/21818/2025	SATYABRATA DAS VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //	
150	D-WP(C)/21819/2025	BIDHU BHUSAN GOUDA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// 0 //	
151	D-WP(C)/21820/2025 WP(C)/15040/2025	SULEI NAYAK VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //	
152	D-WP(C)/21822/2025	M/S. K. AND K. PERSON AND SECURITY SERVICES PRAKASHI, BILHARA VS STATE OF ODISHA	PRAKASHI, BILHARA VS	// 0 //	
153	D-WP(C)/21824/2025	PRAFULLA SINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
154	D-WP(C)/21825/2025	MOHINI SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
155	D-WP(C)/21827/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
156	D-WP(C)/21829/2025	DILLIP DWARY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
157	D-WP(C)/21830/2025	MUKTAR ALLI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
158	D-WP(C)/21832/2025	SUNIMANI SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
159	D-WP(C)/21834/2025	PURNA CHANDRA RANA	NIRANJAN NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/21835/2025	TANMAYA DAS	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/21836/2025	SOCIETY FOR TRAINING ACTION RESEARCH AND REHABILITATION	REHMAN KHAN PARIDA	//	AOR20220001432C202500022
		VS	VS	0	
		CENTRAL BOARD OF DIRECT TAXES		//	
162	D-WP(C)/21837/2025	TRILOCHAN GHADAI	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/21838/2025	S.M. NIZAMUDDIN	MAHES DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/21839/2025	M/S PROJOLITA DASH	DEBASISH HAZRA	//	AOD20240000796C202500018
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
165	D-WP(C)/21840/2025	BHARATPUR COLLIERY LABOUR UNION, BHARATPUR	BIBHU PRASAD PANDA	//	
		VS	VS	0	
		LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS, RUPALI SQUARE, BBSR		//	
166	D-WP(C)/21841/2025	SANJAY KUMAR NAIK	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/21842/2025	PRAMOD KUMAR JENA	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		THE MEMBER, BOARD OF REVENUE , CUTTACK		//	
168	D-WP(C)/21843/2025	SK.SAJEDUR RAHEMAN	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/21844/2025	KUSUM LATA DAS	JAYDEEP PAL	//	
		VS	VS	0	
		THE ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD, BBSR		//	
170	D-WP(C)/21845/2025	BIJAYA KUMAR NAYAK	BUDHIRAM DAS	//	
		VS	VS	0	

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171	D-WP(C)/21846/2025	NIDRABATI NAG DIPTI RANJAN BHUYAN VS STATE OF ODISHA	SAMARENDRA KUMAR MOHANTY VS	// // 0 //	
172	D-WP(C)/21847/2025	NASIMA BANU VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	JAYDEEP PAL VS	// // 0 //	
173	D-WP(C)/21849/2025	SWARNAPRAVA PRADHAN VS DEPUTY COMMISSIONER POLICE BHUBANESWAR-CUTTACK	SAMBIT KUMAR SWAIN VS	// // 0 //	AOR20230000872C202500039
174	D-WP(C)/21850/2025	KARMIKA PUTEL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0 //	
175	D-WP(C)/21851/2025	SUBHENDRA MOHAPATRA VS STATE OF ODISHA	SAMARENDRA KUMAR MOHANTY VS	// // 0 //	
176	D-WP(C)/21852/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //	
177	D-WP(C)/21853/2025	GOLAPI MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0 //	
178	D-WP(C)/21854/2025	PHIROJ KUMAR MAHAPATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //	
179	D-WP(C)/21855/2025	SURYAKANT SWAIN VS STATE OF ODISHA	SAMARENDRA KUMAR MOHANTY VS	// // 0 //	
180	D-WP(C)/21856/2025	BIPIN BIHARI SWAIN VS STATE OF ODISHA	JAYDEEP PAL VS	// // 0 //	
181	D-WP(C)/21857/2025	SAGARIKA DAS VS STATE OF ODISHA	SAMARENDRA KUMAR MOHANTY VS	// // 0 //	

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182	D-WP(C)/21858/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
183	D-WP(C)/21859/2025	SANYASI JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
184	D-WP(C)/21860/2025	HIMANSHU MOHAN SAMANTARAY VS STATE OF ODISHA	SAMARENDRA KUMAR MOHANTY VS	// 0 //	
185	D-WP(C)/21862/2025	PITABAS JENA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
186	D-WP(C)/21864/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
187	D-WP(C)/21866/2025	JOGENDRA JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
188	D-WP(C)/21868/2025	JAMUNA HIAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
189	D-WP(C)/21869/2025	SUMITRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
190	D-WP(C)/21870/2025	AINUL KHAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
191	D-WP(C)/21871/2025	RAMESH SATANAMY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
192	D-WP(C)/21872/2025	M/S URMILA BUILDERS PVT. LTD., KHURDA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	
193	D-WP(C)/21873/2025	SANJAY KUMAR KHUNTIA	SASWATA PATNAIK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
194	D-WP(C)/21874/2025	SUDARSHAN SWAIN	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/21875/2025	JITENDRA BARADA	PRAJNA SARITA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/21876/2025	KANHA JENA @ TUNA JENA	PRAJNA SARITA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/21877/2025	BHAGIRATHA LENKA	Prabodha Chandra Nayak	//	AOR20220001657C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/21878/2025	SHYAM SUNDAR PATRA	SANJIB MOHANTY	//	AOR20220001611C202500053
		VS	VS	()	
		THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHONOLGY		//	
199	D-WP(C)/21879/2025	SABITRI NAYAK	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/21880/2025	KAMA PARIDA	SANJIB MOHANTY	//	AOR20220001611C202500055
		VS	VS	()	
		THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
201	D-WP(C)/21881/2025	SAURI BARIK	SANJIB MOHANTY	//	AOR20220001611C202500057
		VS	VS	()	
		THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
202	D-WP(C)/21882/2025	GOPAL GOUDA	SANJIB MOHANTY	//	AOR20220001611C202500048
		VS	VS	()	
		THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
203	D-WP(C)/21883/2025	M/S OM SAI ENGINEERING WORKS	DEBASISH HAZRA	//	AOD20240000796C202500017
		VS	VS	()	
		UNION OF INDIA		//	
204	D-WP(C)/21884/2025	SANTA KUMBHAR	SANJIB MOHANTY	//	AOR20220001611C202500049
		VS	VS	()	

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205	D-WP(C)/21885/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BASANTI MOHANTY VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// // ()	
206	D-WP(C)/21886/2025	ALIVA TANDY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// // ()	AOR20220001297C202500135
207	D-WP(C)/21887/2025	TIRTHABASA ACHARYA VS MINERAL EXPLORATION AND CONSULTANCY LIMITED	Atul Tripathy VS	// // ()	AOD20240000618C202500072
208	D-WP(C)/21888/2025	PRAVEEN P V VS UNION OF INDIA	BISHWARANJAN SAHU VS	// // ()	AOD20240000574C202500001
209	D-WPCRL/15659/2025	RENU NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	//0 // ()	
210	D-ABLAPL/15644/2025	CHAITANYA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIPATNA /204 /2025 // ()	AOR20220003722C202500082
211	D-ABLAPL/15648/2025	NAMITA RAO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	INFOCITY PS /190 /2025 // ()	
212	D-ABLAPL/15649/2025	ASHOK PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /76 /2025 // ()	
213	D-ABLAPL/15650/2025	SAUMYARANJAN @ SAMYA RANJAN BARIK VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /290 /2025 // ()	AOR20220001797C202500011
214	D-ABLAPL/15651/2025	ARUNDHATI BHARASAGAR VS STATE OF ODISHA	MAHENDRA KUMAR PANCHABIHAR VS	BHEDEN /67 /2008 // ()	AOR20220002861C202500004
215	D-ABLAPL/15660/2025	KISHORE CHANDRA DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	DHENKANAL TOWN /140 /2025 // ()	

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216	D-ABLAPL/15665/2025	MANOJ DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /117 /2025 () //	
217	D-ABLAPL/15667/2025	MILU @ PRAMOD KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /836 /2024 () //	
218	D-ABLAPL/15672/2025	ANIL @ SK. REHAMAT ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /126 /2025 () //	
219	D-ABLAPL/15673/2025	DALLY @ KUMUDINI SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /836 /2024 () //	
220	D-ABLAPL/15675/2025	DHARAM PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /167 /2025 () //	
221	D-ABLAPL/15678/2025 ABLAPL/6154/2025	CHANDAN KUMAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	KAMARDA /74 /2025 () //	
222	D-ABLAPL/15680/2025	SK. FIROZ VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /235 /2023 () //	
223	D-ABLAPL/15682/2025	SADANANDA MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JUNAGARH /355 /2025 () //	AOR20220001303C202500017
224	D-ABLAPL/15683/2025	RAJITA KUMAR JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /106 /2020 () //	AOD20240000242C202500098
225	D-ABLAPL/15684/2025	CHANDU @ NARENDRA CHAMPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /126 /2025 () //	
226	D-ABLAPL/15685/2025 ABLAPL/6155/2025	NABAKISHORE SWAIN VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	KAMARDA /74 /2025 () //	
227	D-ABLAPL/15686/2025	SANGRAM DAS	BISWARANJAN DALAI	ERASAMA /165 /2025	AOR20220003722C202500083

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/15688/2025	JUGUNU @ SK KHALIJUJ ZAMA	RAMAKANTA PANDA	SAHADEV KHUNTA /104 /2025	AOD20240000348C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/15691/2025	CHANTI BABU KARANAM @ K.CHANTI BABU	BIRAJA PRASANNA DAS	RAYAGADA TOWN /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/15695/2025	JYOTSNA RANI BISWAL	ANAM CHARAN PANDA	TIRTOL /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/15703/2025	SHANTILATA SAHOO	KSHIROD KUMAR ROUT	EOW,BHUBANESWAR /9 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/15705/2025	RAJANIKANTA BISWAL	DHARMENDRA SETHY	BASTA /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/15706/2025	MANAS KUMAR ROUT @ MANASHA	SATYABAN SAHOO	BONTH /109 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/15707/2025	BIPIN BIHARI BEHERA	BIBHUTI BHUSAN SWAIN	BENTKAR (42 MOUZA) UPD CUTTACK /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/15708/2025	PRABHAS DEO @ PRABASH DEO	PANKAJ KUMAR SAHOO	SUKINDA /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/15709/2025	RABINDRA KUMAR SAHA	JUGALA KISHORE PANDA	KEONJHAR TOWN /295 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/15710/2025	PAWAN KUMAR GUPTA	BIJAYA KUMAR RAGADA	KHETRARAJPUR /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/15711/2025	NAGEN BINAYAK	BIRAJA PRASAD NANDA	TALCHER TOWN /164 /2025	
		VS	VS	()	

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239	D-ABLAPL/15712/2025	STATE OF ODISHA AKHAYA MALLIK @ AKSHAYA MALLICK VS	ARIJEET MISHRA VS	// JAJPUR SADAR /37 /2025 ()	
240	D-ABLAPL/15713/2025	STATE OF ODISHA RAJU @ KHIROD NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /164 /2025 ()	
241	D-ABLAPL/15716/2025	STATE OF ODISHA DILKAS SAHA VS	ARIJEET MISHRA VS	// MARINE KASIA /73 /2025 ()	
242	D-ABLAPL/15719/2025	STATE OF ODISHA SUNIL KUMAR DAS VS	ACHYUTANANDA PATTANAIAK VS	// SALIPUR /206 /2025 ()	
243	D-ABLAPL/15721/2025	STATE OF ODISHA SK.HABIBULLA VS	ACHYUTANANDA PATTANAIAK VS	// TANGI (KHURDA) /299 /2025 ()	
244	D-ABLAPL/15722/2025	STATE OF ODISHA DEEPAK KUMAR PRADHAN VS	ACHYUTANANDA PATTANAIAK VS	// INFOVALLY UPD BHUBANESWAR /111 /2025 ()	
245	D-ABLAPL/15724/2025	STATE OF ODISHA MANINI GURU VS	ACHYUTANANDA PATTANAIAK VS	// SALIPUR /206 /2025 ()	
246	D-ABLAPL/15725/2025	STATE OF ODISHA BANABASI BISOI VS	DIPTI RANJAN BHOKTA VS	// DABUGAM /113 /2024 ()	
247	D-ABLAPL/15726/2025	STATE OF ODISHA ARNAPURNA @ ARNNAPURNA DAS VS	ACHYUTANANDA PATTANAIAK VS	// SALIPUR /206 /2025 ()	
248	D-ABLAPL/15727/2025	STATE OF ODISHA SUNIL NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /164 /2025 ()	
249	D-ABLAPL/15728/2025	STATE OF ODISHA TULARAM HARIJAN VS	DIPTI RANJAN BHOKTA VS	// UMERKOTE /192 /2021 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/15729/2025	SHRABAN KUMAR MAHALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE KASIA /73 /2025 () //	
251	D-ABLAPL/15730/2025	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /9 /2025 () //	
252	D-ABLAPL/15731/2025	PRABHUDUTTA SAHOO @ JIBAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /59 /2025 () //	
253	D-ABLAPL/15732/2025	RAJA HIAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /19 /2025 () //	
254	D-ABLAPL/15734/2025	PAPU @ LAXMIDHAR BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /155 /2025 () //	
255	D-ABLAPL/15736/2025	SUSHANTA SAMAL VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHARMASALA /274 /2025 () //	
256	D-ABLAPL/15737/2025	SAMBHU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /105 /2025 () //	
257	D-ABLAPL/15739/2025	PUSPANJALI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /105 /2025 () //	
258	D-ABLAPL/15740/2025	HRUSIKESH NAYAK VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /144 /2025 () //	
259	D-ABLAPL/15741/2025	NATABAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /265 /2025 () //	
260	D-ABLAPL/15743/2025	BANITARANI GHOSE VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /317 /2025 () //	
261	D-ABLAPL/15744/2025	AMIT KANHAR	AMULYA RATNA PANDA	PHULBANI SADAR /120 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/15745/2025	SEK IRSHAD ALLI	JYOTIRMAYA SAHOO	BALUGAON P.S. /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/15749/2025	ROHIT DAS @ RAHIT DAS	AMULYA RATNA PANDA	CHANDIPUR /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/15751/2025	SUJIT DIGAL	SK. ZAFARULLA	MANAMUNDA /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/15755/2025	LALIT KUMAR SAHOO	SOUBHAGYA KUMAR RATH	INFOCITY PS /74 /2025	AOR20220004309C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/15756/2025	LAXMIPRIYA PARIDA	RAKESH BEHERA	MALKANGIRI /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/15760/2025	BAPI JENA @ PURUSOTTAM JENA	MANOJ KUMAR NAYAK	REMUNA /99 /2025	AOR20230000420C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/15761/2025	LAXMIPRIYA PARIDA	RAKESH BEHERA	MALKANGIRI /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/15762/2025	SANTOSH SETHY @ SANTOSH KUMAR SETHI	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /68 /2023	AOD20240000242C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/15763/2025	DEEPAK KUMAR SAHOO	SANTOSH KUMAR MAHANTY	CAPITAL P.S. /222 /2025	AOD20240000242C202500099
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/15764/2025	SUNITA @ SULATA BEHERA	SURJAY NARYAN SAHU	ASKA /699 /2024	AOD20240000242C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/15767/2025	LAXMIPRIYA PARIDA	RAKESH BEHERA	MALKANGIRI /166 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/15769/2025	STATE OF ODISHA LAXMIPRIYA PARIDA VS	RAKESHBEHERA VS	// MALKANGIRI /165 /2025 ()	
274	D-ABLAPL/15770/2025	STATE OF ODISHA LAXMIPRIYA PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	// MALKANGIRI /161 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :26/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/21813/2025 ITA/ /	SHREE BALAJI ENGICONS LTD., JHARSUGUDA MP	ADWAT KUMAR ACHARYA	20/2025
2	D-CONTC/35962/2024 CONTC/6284/2024	NALINIKANTA BEHERA MP		211/2025
3	D-CMAPL/21768/2025 CMAPL/ /	JAJNYA NARAYAN PATRA MP	ADV.	295/2025
4	D-CMAPL/21804/2025 CMAPL/ /	KANAKLATA BARIK MP	ADV.	296/2025
5	D-CMAPL/21804/2025 CMAPL/ /	KANAKLATA BARIK MP	ADV.	297/2025
6	D-MATA/21779/2025 MATA/ /	PARBATI SATAPATHY MP	HIMANSHU BHUSAN DASH	307/2025
7	D-CRLREV/13021/2025 CRLREV/241/2025	NURSINGHA CHANDRA MAHAPATRA MP	GOPINATH MISHRA	429/2025
8	D-CRLREV/14210/2025 CRLREV/262/2025	DILLIP KUMAR SAHU MP	PRASANNA KUMAR RATH	430/2025
9	D-FAO/21778/2025 FAO/ /	DEBABRATA MALLICK MP	SANJEEV UDGATA	493/2025
10	D-FAO/21778/2025 FAO/ /	DEBABRATA MALLICK MP	SANJEEV UDGATA	494/2025
11	D-FAO/19172/2025 FAO/ /	THE SINIOR MANAGER, CLAIMS, M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., KHORDHA MP	RAJENDRA KUMAR DASH	495/2025
12	D-BLAPL/12786/2025 BLAPL/4828/2025	SATISH CHANDRA RAI MP	SURYAKANTA DASH	624/2025
13	D-BLAPL/5347/2025 BLAPL/2100/2025	MANOGYAN PATNAIK MP		625/2025
14	D-BLAPL/13053/2025 BLAPL/4759/2025	SUDHIR PAIK MP	SUSANTA KUMAR LENKA	626/2025
15	D-BLAPL/10354/2025 BLAPL/3815/2025	RAJESH MISHRA MP		627/2025
16	D-BLAPL/4874/2025 BLAPL/1824/2025	MOHAN CHARAN SAHANI @ MOHANI MP	SAMARESH PATTNAIK	628/2025
17	D-RSA/83/2021 RSA/83/2021	SAUKI GOUD MP	PABITRA KUMAR NAYAK	786/2025
18	D-CMP/21759/2025 CMP/ /	RABINARAYAN JENA MP	SUVASHISH PATTANAİK	831/2025
19	D-CMP/21762/2025 CMP/ /	MANORANJAN PARIDA MP	SUVASHISH PATTANAİK	832/2025
20	D-CMP/21765/2025 CMP/ /	RABINDRANATH SAHU@RABINDRA KUMAR SAHU MP	MRS. SMITA KUMAR DASH	833/2025
21	D-CMP/21771/2025 CMP/ /	BAIDESWAR PANDA MP	ABINASH ROURTRAY	834/2025
22	D-CMP/21786/2025 CMP/821/2025	KASHINATH SWAIN MP	DURGESH NARAYAN RATH	835/2025
23	D-CMP/21797/2025 CMP/ /	RANJAN KUMAR SAHOO MP	BIRAJA PRASANNA DAS	836/2025
24	D-CMP/21821/2025 CMP/ /	KIRTIRANJAN MOHANTY MP	NIRANJAN PANDA	837/2025
25	D-CMP/21821/2025 CMP/ /	KIRTIRANJAN MOHANTY MP	NIRANJAN PANDA	838/2025
26	D-CMP/21848/2025	MANMATHA BAGH	BUDHIRAM DAS	

27	CMP/ / D-ABLAPL/34505/2024 ABLAPL/13020/2024	MP RAJESH KUMAR MAHAPATRA MP	839/2025 1052/2025
28	D-ABLAPL/34748/2024 ABLAPL/13190/2024	RINKESH KUMAR MISHRA @ RINKESH MISHRA MP	1053/2025
29	D-ABLAPL/34751/2024 ABLAPL/13208/2024	PRASANNA KUMAR BHOI @ PRASANNA BHOI MP	1054/2025
30	D-ABLAPL/13121/2025 ABLAPL/5048/2025	JABAHARLAL BARIK MP	1055/2025
31	D-ABLAPL/10216/2025 ABLAPL/4016/2025	BIJAY KUMAR SAHU @ TUTU SAHU MP	1056/2025
32	D-CRLMC/15693/2025 CRLMC/ /	SWARAJYA DAS @ SAROJ KUMAR DAS MP	1389/2025
33	D-CRLMC/15694/2025 CRLMC/ /	RAGHUNATH SAMAL MP	1390/2025
34	D-CRLMC/15768/2025 CRLMC/ /	MY OWN ECO ENERGY PVT LTD MP	1391/2025
35	D-CRLMC/15768/2025 CRLMC/ /	MY OWN ECO ENERGY PVT LTD MP	1392/2025
36	D-MACA/16734/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDA MP	1442/2025
37	D-MACA/16744/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA MP	1443/2025
38	D-MACA/19002/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDA MP	1444/2025
39	D-MACA/16550/2025 MACA/ /	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO. LTD., KHURDA MP	1445/2025
40	D-MACA/618/2023 MACA/618/2023	MAGMA HDI GENERAL INSURANCE CO. LTD., KHURDA MP	1446/2025
41	D-MACA/21823/2025 MACA/ /	MANAGER(LEGAL), M/S. ORIENTAL GENERAL INSURANCE CO. LTD.,KHURDA MP	1447/2025
42	D-MACA/21807/2025 MACA/ /	RINARANI BEHURIA MP	1448/2025
43	D-MACA/21807/2025 MACA/ /	RINARANI BEHURIA MP	1449/2025
44	D-CRLA/467/2018 CRLA/467/2018	PURNA CHANDRA MALLIK MP	1484/2025
45	D-CRLA/13557/2025 CRLA/563/2025	RUBY@RABI@TUPA HEMBRAM MP	1485/2025
46	D-CRLA/15676/2025 CRLA/ /	BADAL GOUDA MP	1486/2025
47	D-CRLA/15676/2025 CRLA/ /	BADAL GOUDA MP	1487/2025
48	D-CRLA/667/2025 CRLA/164/2025	SUDARSAN PANDA MP	1488/2025
49	D-CRLA/15676/2025 CRLA/ /	BADAL GOUDA MP	1489/2025
50	D-WA/21892/2025 WA/ /	STATE OF ODISHA MP	2649/2025
51	D-WA/21891/2025 WA/ /	STATE OF ODISHA MP	2649/2025
52	D-WA/21891/2025 WA/ /	STATE OF ODISHA MP	2650/2025
53	D-WA/21891/2025 WA/ /	STATE OF ODISHA MP	2651/2025
54	D-WA/21890/2025 WA/ /	STATE OF ODISHA MP	2652/2025
55	D-WA/21890/2025 WA/ /	STATE OF ODISHA MP	2653/2025
56	D-WA/21890/2025 WA/ /	STATE OF ODISHA MP	2654/2025
57	D-WP(C)/16849/2025 WP(C)/13502/2025	ALOK NAIK @ BHUBAN MOHAN NAIK MP	8943/2025

58	D-WP(C)/21756/2025 WP(C)/ /	SUBASHA CHANDRA SAMANTRAY MP	SARBESWAR PRUSTY	8944/2025
59	D-WP(C)/21757/2025 WP(C)/ /	SAIENDRANATH MOHANTY MP	SEETARAM JENA	8945/2025
60	D-WP(C)/20255/2025 WP(C)/14086/2025	M/S. GANGADHAR JENA MP	SIDHANT DWIBEDI	8946/2025
61	D-WP(C)/7577/2025 WP(C)/5821/2025	D.D. BUILDERS LTD., BBSR. MP	SIDHANT DWIBEDI	8947/2025
62	D-WP(C)/21254/2025 WP(C)/14739/2025	RANJAN KUMAR DASH MP	EKTA AGARWAL	8948/2025
63	D-WP(C)/21760/2025 WP(C)/15037/2025	M/S DHARITRI TRADING AGENCY, KOLKATA MP	ATALEE JESTHI	8949/2025
64	D-WP(C)/21761/2025 WP(C)/ /	KHAGESWAR SAMAL MP	KUNAL KUMAR SWAIN	8950/2025
65	D-WP(C)/17857/2025 WP(C)/14347/2025	SABUJIMA MAHASANGHA BIRIDI, JAGATSI MP	SABUJIMA MAHASANGHA BIRIDI, JAGATSI	8951/2025
66	D-WP(C)/21763/2025 WP(C)/15055/2025	M/S SHREE GANESH BUILDCON PVT. LTD. MP	KHURDA MISHRA	8952/2025
67	D-WP(C)/21764/2025 WP(C)/ /	UDIT NAIK MP	PRASANTA KUMAR NANDA	8953/2025
68	D-WP(C)/9397/2025 WP(C)/7917/2025	SNIGDHA RANI NAYAK MP	SOMA PATNAIK	8954/2025
69	D-WP(C)/21766/2025 WP(C)/ /	ABHIMANYU NAYAK MP	PRASANTA KUMAR NANDA	8955/2025
70	D-WP(C)/21767/2025 WP(C)/15046/2025	BIBUDHENDU PATNAIK MP	LALITENDU MISHRA	8956/2025
71	D-WP(C)/9392/2025 WP(C)/7721/2025	M/S. TRISAT ESTATE AND CONSTRUCTION MP	MAHENDRA KUMAR NAYAK @ MAHENDRA	8957/2025
72	D-WP(C)/21769/2025 WP(C)/ /	MAHENDRA KUMAR NAYAK @ MAHENDRA MP	MAHENDRA KUMAR NAYAK @ MAHENDRA	8958/2025
73	D-WP(C)/21770/2025 WP(C)/ /	ZI RESIDENTS WELFARE ASSOCIATION, BBSR MP	HIT AGARWAL	8959/2025
74	D-WP(C)/21579/2025 WP(C)/14893/2025	RAGHUNANDAN PANDA MP	DEEPALI MAHAPATRA	8960/2025
75	D-WP(C)/21777/2025 WP(C)/15050/2025	PRADIP KUMAR SAMAL MP	NIRANJAN BISWAL	8961/2025
76	D-WP(C)/21776/2025 WP(C)/15033/2025	SUKADEB JENA MP	NIRMAL CHANDRA MOHANTY	8962/2025
77	D-WP(C)/21781/2025 WP(C)/ /	NARAINDAS CONSTRUCTION PVT LTD MP	ANJAN KUMAR BISWAL	8963/2025
78	D-WP(C)/21783/2025 WP(C)/ /	HARAPRASANNA TRIPATHY MP	DR.PURUSOTTAM CHULI	8964/2025
79	D-WP(C)/21785/2025 WP(C)/15052/2025	GANESH CHANDRA JENA MP	VIVEKANANDA JENA	8965/2025
80	D-WP(C)/21788/2025 WP(C)/15043/2025	KALPANA ROUT MP	TANMAY MISHRA	8966/2025
81	D-WP(C)/21791/2025 WP(C)/15053/2025	NANI GOPAL DAS MP	VIVEKANANDA JENA	8967/2025
82	D-WP(C)/21793/2025 WP(C)/ /	RAM NARAYAN PATNAIK MP	DR.PURUSOTTAM CHULI	8968/2025
83	D-WP(C)/21799/2025 WP(C)/15054/2025	PRITISH PARIDA MP	UMA CHARAN MISHRA	8969/2025
84	D-WP(C)/21429/2025 WP(C)/14894/2025	SHANKUNTALA MALIK MP	ASHOK KUMAR BEHERA	8970/2025
85	D-WP(C)/21808/2025 WP(C)/ /	BISWAJIT RATH MP	SASWATI MOHAPATRA	8971/2025
86	D-WP(C)/21811/2025 WP(C)/ /	MAA BIRAJA SELF HELF GROUP, SAMBALPUR MP	ABHISHEK MISHRA	8972/2025
87	D-WP(C)/21784/2025 WP(C)/ /	ETISREE TRIPATHY MP	BIBHUTI BHUSAN CHOUDHURY	8973/2025
88	D-WP(C)/21816/2025 WP(C)/ /	KALAHANDI SCHOOL OF ENGINEERING AND TECHNOLOGY MP	DEEPA MOHAPATRA	8974/2025
89	D-WP(C)/21814/2025	TRINATH KANHAR	KUNAL KUMAR SWAIN	

	WP(C)/ /	MP		8975/2025
90	D-WP(C)/21817/2025	SWETA PRIYADARSHINI	SOUBHAGYA CHANDRA DEV DASH	
	WP(C)/ /	MP		8976/2025
91	D-WP(C)/21820/2025	SULEI NAYAK	SIDDHANT SARANGI	
	WP(C)/15040/2025	MP		8977/2025
92	D-WP(C)/21822/2025	M/S. K. AND K. PERSON AND SECURITY SERVICES PRIVATE., BHADRAK		
	WP(C)/ /	MP		8978/2025
93	D-WP(C)/21825/2025	MOHINI SETHY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		8979/2025
94	D-WP(C)/21829/2025	DILLIP DWARY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		8980/2025
95	D-WP(C)/21832/2025	SUNIMANI SINGH	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		8981/2025
96	D-WP(C)/21838/2025	S.M. NIZAMUDDIN	MAHES DAS	
	WP(C)/ /	MP		8982/2025
97	D-WP(C)/21840/2025	BHARATPUR COLLIERY LABOUR UNION, BHARATPUR	BIHARIPADA PANDA	
	WP(C)/ /	MP		8983/2025
98	D-WP(C)/21845/2025	BIJAYA KUMAR NAYAK	BUDHIRAM DAS	
	WP(C)/ /	MP		8984/2025
99	D-WP(C)/21846/2025	DIPTI RANJAN BHUYAN	SAMARENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		8985/2025
100	D-WP(C)/21850/2025	KARMIKA PUTEL	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		8986/2025
101	D-WP(C)/21851/2025	SUBHENDRA MOHAPATRA	SAMARENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		8987/2025
102	D-WP(C)/21852/2025	SANTOSH KUMAR PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		8988/2025
103	D-WP(C)/21853/2025	GOLAPI MAJHI	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		8989/2025
104	D-WP(C)/21854/2025	PHIROJ KUMAR MAHAPATRA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		8990/2025
105	D-WP(C)/21855/2025	SURYAKANT SWAIN	SAMARENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		8991/2025
106	D-WP(C)/21857/2025	SAGARIKA DAS	SAMARENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		8992/2025
107	D-WP(C)/21858/2025	PRADEEP KUMAR SAHOO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		8993/2025
108	D-WP(C)/21859/2025	SANYASI JENA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		8994/2025
109	D-WP(C)/21860/2025	HIMANSHU MOHAN SAMANTARAY	SAMARENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		8995/2025
110	D-WP(C)/3675/2025	PRADEEP KUMAR BHOI		
	WP(C)/3662/2025	MP		8996/2025
111	D-WP(C)/21862/2025	PITABAS JENA	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		8997/2025
112	D-WP(C)/21864/2025	PRADEEP KUMAR SAHOO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		8998/2025
113	D-WP(C)/21866/2025	JOGENDRA JENA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		8999/2025
114	D-WP(C)/21868/2025	JAMUNA HIAL	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9000/2025
115	D-WP(C)/30756/2023	RAMA CHANDRA BEHERA	DILLIP KUMAR RAY	
	WP(C)/30756/2023	MP		9001/2025
116	D-WP(C)/21869/2025	SUMITRA BEHERA	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		9002/2025
117	D-WP(C)/30755/2023	SUBASH CHANDRA MOHARANA	DILLIP KUMAR RAY	
	WP(C)/30755/2023	MP		9003/2025
118	D-WP(C)/21870/2025	AINUL KHAN	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		9004/2025
119	D-WP(C)/21871/2025	RAMESH SATANAMY	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9005/2025
120	D-WP(C)/21872/2025	M/S URMILA BUILDERS PVT. LTD., KHURDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9006/2025

121	D-WP(C)/21873/2025 WP(C)/ /	SANJAY KUMAR KHUNTIA MP	SASWATA PATNAIK	9007/2025
122	D-WP(C)/51420/2024 WP(C)/31701/2024	NARENDRA PRASAD BEHERA MP		9008/2025
123	D-WP(C)/21875/2025 WP(C)/ /	JITENDRA BARADA MP	SISIR KUMAR PUROHIT	9009/2025
124	D-WP(C)/21876/2025 WP(C)/ /	KANHA JENA @ TUNA JENA MP	PRAJNA SARITA MOHANTY	9010/2025
125	D-WP(C)/21875/2025 WP(C)/ /	JITENDRA BARADA MP	PRAJNA SARITA MOHANTY	9011/2025
126	D-WP(C)/21879/2025 WP(C)/ /	SABITRI NAYAK MP	PRASANNA KUMAR MISHRA	9012/2025
127	D-WP(C)/21885/2025 WP(C)/ /	BASANTI MOHANTY MP	SISIR KUMAR PUROHIT	9013/2025
128	D-WP(C)/21883/2025 WP(C)/ /	M/S OM SAI ENGINEERING WORKS MP	DEBASISH HAZRA	9014/2025
129	D-WP(C)/21815/2025 WP(C)/ /	ARCHANABALA SAHU MP	RAJJEET ROY	9015/2025
130	D-WP(C)/21836/2025 WP(C)/ /	SOCIETY FOR TRAINING ACTION RESEARCH MP	CHITANSEKHAR PARIKH CHITANSEKHAR PARIKH	9016/2025
131	D-WP(C)/21886/2025 WP(C)/ /	ALIVA TANDY MP	BIBHUTI BHUSAN CHOUDHURY	9017/2025